

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1489 OF 2018 IN  
DFR NO. 2914 OF 2018**

**Dated: 30<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sai Wardha Power Generation Limited ..... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

**ORDER**

**IA NO. 1489 OF 2018  
(Appln. for condonation of delay in filing)**

Issue notice to the Respondents on this application as well as on the main appeal returnable on 11.12.2018. Dasti, in addition, is permitted.

List the matter on **11.12.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

tpd/kt